[Translation]

## Financial assistance to Small Scale Units

- 1614. DR. LAXMINARAYAN PANDEYA: Will the MINISTER OF FINANCE be pleased to state:
- (a) whether the Small Industries Development Bank of India has decided to provide increased financial assistance while liberalising its single source scheme;
- (b) whether it has been proposed to provide working capital upto rupees five lakhs through the State Financial Corporations to such small scale units which have project cost upto rupees ten lakhs; and
  - (c) if so, the details in this regard?

MINISTER IN DEPUTY MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) to (c) Small Industries Development Bank of India (SIDBI) has reported that it its single window liberalised scheme from April 2, 1990. Under the revised scheme, working capital assistance upto Rs. 5 lakhs would be to new SSI units having available project costs upto Rs. 10 lakhs. sanction of term scheme stipulates loan for appreciation of fixed assets as well as working capital assistance by the State Financial Corporations/ State Industrial Twin-Function Corporations to facili-Development tate composite financing of SSI Units.

## Consumption of Petrol

1615. DR. LAXMINARAYAN PANDEYA:

SHRI HET RAM:

SHRI RAM BAHADUR SINGH:

SHRI VIJAY KUMAR MALHOTRA:

DR. C. SILVERA:

SHRI BALGOPAL MISHRA:

Will the Minister of FINANCE be pleased to state:

- (a) whether in view of increasing consumption of petrol by Government offices/Ministries and other Public Undertakings, Government have issued orders to curtain its consumption;
  - (b) if so, the details thereof;
- (c) whether the officers of the cadre of Joint Secretary and above will be provided Government vehicle for travelling to and fro between office and home on the payment of a fixed amount:
- (d) if so, the cadre-wise amount fixed to be charged;
- (e) whether the monthly expenditure on petrol from Government expenditure has also been restricted for such officers; and
- (f) if so, the guidelines issued to the officers in this regard?

THE DEPUTY MINISTER IN MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) and Sir. Instructions have Yes, been issued to Central Government Ministries/Departments and Public Sector Undertakings that they should reduce their petrol and diesel consumption by 20% compared to the 1989-90. These consumption in Departments and Public Sector Undertakings have also been instructed modalities for to evolve suitable monitoring compliance of these instructions.

(c) and (d) An order has since been issued that with effect from 1-6-90 an amount of Rs. 75/- p.m. will be recovered in respect of officers of the level of Joint Secretary and Rs. 100/- p.m. in respect of officers of the level of Additional Secretary and above, who avail of this facility.

(e) and (f) An overall reduction of 20% in consumption of petrol and diesel in Govt. vehicles has been imposed as explained in (a) and (b) above, which would include journeys between office and residences by officers of the level of Joint Secretaries and above.

## New pay scales in Audit and Accounts Department

1616. DR. LAXMINARAYAN Will the Minister of FINANCE be pleased to state:

- (a) whether the former Comptroller and Auditor General of India had recommended new pay scales for the Audit and Accounts Officers of the Indian Audit and Accounts Department;
- (b) if so, the details of the recommendations made;
- (c) whether these recommendations have been accepted by Government; and
  - (d) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) Yes, Sir.

- (b) The recommendation is that 80% posts of Audit/Accounts Officers may be placed in a higher scale of Rs. 2200-4000.
  - (c) No. Sir.
- (d) The pay structure of Government employees has been gone into by the Fourth Central Pay Commission and its recommendations in respect of Audit and Accounts Officers have been accepted and implemented. The recommendations of the former Comptroller and Auditor General of India were considered and it was

held that the scale of Rs. 2375-3500 recommended by the Fourth Central Pay Commission is appropriate.

The present Comptroller and Auditor General of India has revived this proposal and the same is under consideration.

[English]

## Concessional financial assistance by foreign countries to India

1617. SHRI KAMAL CHAU-DHRY:

SHRI BRIJ BHUSHAN TIWARI:

Will the Minister of FINANCE be pleased to state:

- (a) the details of concessional financial assistance provided by foreign countries to India during the years 1988, 1989 and 1990 (till date); and
- (b) the projects assisted and likely to be assisted by the said assistance?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) The details of concessional financial assistance provided by foreign countries to India during 1988, 1989 and 1990 are given below in Statement-I part of FRG/FRENCH assistance is not concessional in nature. It is, however, not possible to segregate the amount.

(b) Details of project-wise assistance extended by foreign countries during 1988, 1989 and 1990 are given below in Statement-II.